

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Ref: Petition No. 102/2012

Date: 15.5.2012

To,

The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval under regulation-86 of CERC (Conduct of Business) Regulation 1999 and CERC (Terms and Conditions of Tariff) Regulations 2009 for determination of Transmission Tariff from DOCO to 31.03.2014 for Combined Assets for transmission system associated with Northern Region Bus Reactor Scheme in Northern Region for tariff block 2009-14

Sir,

With reference to your above mentioned petition, I request you to furnish supporting document for proposed loan 2012-13 @9.25% in Form 13, with advance copy to the respondents/ beneficiaries, latest by 4.6.2012.

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)